

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

2. IA 154/2020, MA 3992/2019
IN
C.P. (IB)-190(MB)/2018

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.07.2021**

**NAME OF THE PARTIES: - IA 154/2020 Bank of India
(Shrenuj & Co Ltd**

**MA 3992/2019 Dr. Hiten Parekh
(Bank of India)**
IN THE MATTER OF
Bank of India
V/s
Shrenuj & Co Ltd

Section 60(5), 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). The Company
Petition is deferred for Pronouncement of Order. The next date of
pronouncement is **12.07.2021**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)